

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.73/(MAH)/2016
CA No. 19/2016

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.04.2017

NAME OF THE PARTIES: Mr. Sushil Dhurchand Bothra
V/s.
M/s. Arham Anmol Projects Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398, 235 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
2	Rahul Rahul Gada Jagan Pithabhi	Advocate for Resp D i/b Rahul Gada	
1	Naville Bhakta	Adv for Petitn.	
③	Gautam Jain NIF M. J. Bhatia	Adv. for Respondent No.1	

ORDER
C.A. No. 19/2016 in CP 73/397-398/CLB/MB/MAH/2016

1. The Learned Representatives of both the sides are present.
2. The Learned Counsel of the Petitioner is seeking time to complete the pleadings. Granted. Directed to complete the pleadings on or before 20.05.2017.
3. By Consent the matter is adjourned after Court Vacation to **15th June, 2017**.

Sd/-

M.K. Shrawat
Member (Judicial)

Dated: **18.04.2017**